

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:24th August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 112/2016(CZ)	Prakash Upadhyay Vs. Union of India & 7 Ors.	Mr. Akash Pare, Adv.	
FOR HEARING				
2.	Original Application 100/2016 (CZ) (M.A.No.678/16)	Mary Joyce Lakra Vs. State of M.P. & 3 Ors.	Ms. Zubia Sajid, Adv.	
3.	Original Application No. 56/2016(CZ)	Fattechand Prajapati & 41 Ors. Vs. Nepa Limited, Neapanagar & Ors.	Mr. Manoj Kumar Agarwal, Adv.	
4.	Original Application No. 49/2016(CZ)	Kailash Prajapati & 5 Ors. Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv. Ms. Anita Agrawal, Adv.	
5.	Original Application No. 61/2015 (CZ) (M.A.No.658/15) (M.A.No.675/15) (M.A.No.723/15) (M.A.No.762/15) (M.A.No.801/15) (M.A.No.143/16) (M.A.No.500/16)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Vivek Choudhary Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S.Tahilramani,Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv. Mr. Kartik Bhatnagar, Adv. Mr. Arujun Sharma, Adv. Mr. Aashish Vargale, Adv.	

6.	Original Application No. 07/2016(CZ) (M.A.No.46/16) (M.A.No.193/16)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
7.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Santanoo Saxena, Adv.	
8.	Original Application No. 196/2014 (CZ) (M.A.No.99/16)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Shantanoo SaxenaAdv.	
9.	Original Application No. 47/2015(CZ)	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 78/2015(THC) (M.A.No.557/16) (M.A.No.558/16) (M.A.No.559/16) (M.A.No.560/16) (M.A.No.688/16) (M.A.No.727/16) (M.A.No.732/16) to (M.A.No.737/16)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Mohd. Zeeshan Khan, Adv.	

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